

09

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 167/BB/2019	For admission	Sec 10 of I&B code 2016	M/s GNB Technologies (India) Pvt Ltd	Arjun Rao		

ADVOCATE FOR PETITIONER/s:

ARJUN RAO

Adv for Petitioner

9880508071



ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Arjun Rao, learned Counsel for Petitioner. Issue notice to all the Creditors. Registry is directed to prepare the notice and learned Counsel for Petitioner is permitted to collect the notice and serve it personally to all Creditors and file proof of service in the Registry well before the next date of hearing. Post the case on **06.08.2019 for final hearing.**


MEMBER(T)


MEMBER(J)

Raushan

Verified


Court Officer